

Form 1 (Punjab)									
List of cases e-filed during the month of January, 2025									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tam Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of January, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	ACJ(SD), Faridkot Court No.7	Faridkot	CS/963/2024	Punjab National Bank Vs Nishan Singh	Dildeep Singh	30 Nov 24	2 Jan 25
2	CJ(ID), Faridkot Court No.13		CS/996/2024	IDBI Bank Limited Vs Prabhjot Singh Mahla	Dildeep Singh	9 Dec 24	2 Jan 25
3	CJ(ID), Faridkot Court No.13		CS/16/2025	Gurshvinder Singh Vs Chhinderpal Singh alias Shinda	S.V.Singh	4 Jan 25	4 Jan 25
4	D&SJ, Faridkot Court No.1		CA/04/2025	Ram Singh Vs Gulwinder Kaur	D.K.Jindal	8 Jan 25	8 Jan 25
5	CJ(SD), Faridkot Court No.3		CS/15/2025	State Bank of India vs M/s Shree Traders	Dildeep Singh	4 Jan 25	13 Jan 25
6	ACJ(SD), Faridkot Court No.6		CS/810/2024	Canara Bank Vs Lakhmir Singh and another	Dildeep Singh	30 Apr 24	14 Jan 25
7	CJ(SD), Faridkot Court No.3		CS/32/2025	Rani Kaur Vs Kuldeep Singh Pardesi	R.S.Wander	14 Jan 25	14 Jan 25
8	ACJ(SD), Faridkot Court No.7		CS/42/2025	Jarnail Singh Vs Saraj Singh	J.S.Dhillon	16 Jan 25	16 Jan 25
9	ACJ(SD), Faridkot Court No.7		CS/42/2025	Jarnail Singh Vs Saraj Singh	J.S.Dhillon	16 Jan 25	16 Jan 25
10	ACJ(SD), Faridkot Court No.7		CS/47/2025	Kuldeep Singh Vs Lachmann Singh and Others	Sunil Chawla	17 Jan 25	17 Jan 25
11	ACJ(SD), Faridkot Court No.6		CS/52/2025	Punjab National Bank Vs Wakeel Singh alias Wakil Singh	Raza Deora	21 Jan 25	21 Jan 25
12	ADJ-I, Faridkot Court No.17		ARB/29/2025	M/s Shiv Cotex Vs Union of India and others	Ajitpal Singh	21 Jan 25	21 Jan 25
13	ADJ-I, Faridkot Court No.17		ARB/30/2025	M/s Shiv Cotex Vs Union of India and others	Ajitpal Singh	21 Jan 25	21 Jan 25
14	ADJ-I, Faridkot Court No.17		ARB/31/2025	Pardeep Mangla Vs Union of India and others	Ajitpal Singh	21 Jan 25	21 Jan 25
15	ADJ-I, Faridkot Court No.17		ARB/32/2025	Pardeep Mangla Vs Union of India and others	Ajitpal Singh	21 Jan 25	21 Jan 25
16	CJ(ID), Faridkot Court No.11		CS/58/2025	M/s Kartar Trading Company Vs Charan Singh and another	N.S. Wahniwal	22 Jan 25	22 Jan 25
17	ACJ(SD), Faridkot Court No.7		CS/68/2025	Swaran Kaur Vs Sukhdev Singh	V.K.Tayal	24 Jan 25	24 Jan 25
18	ACJ(SD), Faridkot Court No.7		CS/73/2025	Preeti Jain through Mani Jain Vs Surat Singh	G.S.Saini	27 Jan 25	27 Jan 25
19	D&SJ, Faridkot Court No.1		CA/13/2025	Mohinder Singh Vs M/S Atma Singh and Company	Khushpreet Singh	31 Jan 25	31 Jan 25
20	ACJ(SD), Faridkot Court No.6		CS/979/2024	State Bank Of India Vs Gurpreet Singh	R.S.Kakkar	3 Dec 24	31 Jan 25
21	ACJ(SD), Faridkot Court No.6		CS/980/204	State Bank Of India Vs Akashdeep Singh	R.S.Kakkar	3 Dec 24	31 Jan 25
22	CJ(ID), Faridkot Court No.13		CS/1032/2024	State Bank Of India Vs Jang Singh and another	R.S.Kakkar	23 Dec 24	31 Jan 25
23	CJ(ID), Faridkot Court No.13		CS/1033/2024	State Bank Of India Vs Baz Singh	R.S.Kakkar	23 Dec 24	31 Jan 25
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of January, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of January, 2025						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tam Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh				
				25	Arb	5
					Civil Suit	1

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of January, 2025							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/100/2019	M/S MAHADEV RICE AND GENERAL MILLS Vs THE PUNJAB STATE CIVIL SUPPLIES CORPORATION LTD	D S SOBTI(P),	04-02-2019	09-01-2025
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/389/2018	PUNJAB INFRASTRUCTURE DEVELOPMENT BOARD Vs SPIRIT GLOBAL CONSTRUCTION PVT LTD	Varun Katyal(P),	02-07-2018	09-01-2025
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/81/2015	PUNJAB STATE COOPERATIVE MARKETING AND SUPPLY FEDERATION LIMITED Vs MS GLOBAL AGRI SYSTEM PVT LTD	D. P. Gupta(P),	10-04-2015	09-01-2025
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/582/2024	M/S MICKY CONSTRUCTION PVT LTD Vs UNION OF INDIA	Naresh S. Rana(P),	21-05-2024	10-01-2025
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/135/2022	SPAN FILLING SYSTEM P LTD Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	G.K. KHANNA(P),	02-03-2022	10-01-2025
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/61/2024	THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD Vs M/S MAHADEV RICE MILLS	Harjaap Singh Arora(P),	10-01-2024	14-01-2025
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/1204/2018	PUNJAB EDUSAT SOCIETY Vs HUGHES COMMUNICATION INDIA LIMITED	Ravi Inder Singh(P),	20-12-2018	14-01-2025
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/28/2019	HUGHES COMMUNICATION INDIA LTD Vs PUNJAB EDUSAT SOCIETY	ANKUR MAHINDRO(P),	09-01-2019	14-01-2025
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/261/2019	RAVINDER KUMAR Vs DSC LIMITED	PREETI TANEJA(P),	15-03-2019	15-01-2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/268/2023	DAYA SINGH Vs HDFC BANK LTD	AMIT ARORA(P),	03-04-2023	15-01-2025
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/324/2020	SINGARENI COLLIERIES COMPANY LTD Vs NAVDEEP INDUSTRIES	Rajesh Sood(P),	05-03-2020	15-01-2025
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/102/2023	FILM VALLEY CORP Vs GILL MEDIA STUDIO	RUCHI SEKHRI(P),	09-02-2023	15-01-2025
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/532/2019	JAI GOPAL Vs SHRI RAM TRANSPORT FIN CO LTD	RAJ KAUSHIK(P),	30-04-2019	16-01-2025
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/207/2018	M/S DASHMESH RICE MILLS Vs PUNJAB STATE CIVIL SUPPLIES CORPORATION	Naresh S. Rana(P),	09-04-2018	17-01-2025
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/185/2018	STATE OF PUNJAB Vs M/S PATIALA MALERKOTLA TOLLWAYS PVT LTD	GP(P),	21-03-2018	17-01-2025
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/661/2024	M/S TARMAT LIMITED Vs HINDUSTAN COLAS PRIVATE LIMITED	Deep Singh(P),	20-08-2024	17-01-2025
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/369/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD CHANDIGARH Vs M/S VIRINDRA BUILDCON PVT LTD	BY DAK(P),	22-03-2024	18-01-2025
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/370/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD CHANDIGARH Vs M/S VIRINDRA BUILDCON PVT LTD	BY DAK(P),	22-03-2024	18-01-2025
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/562/2021	STATE OF HARYANA Vs SP SINGLA CONSTRUCTIONS P LTD	Kamal Kant(P),	16-07-2021	20-01-2025
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/316/2020	THE NEW INDIA ASSURANCE CO LTD Vs RN KAPOOR TEXTILES PVT LTD	RAJAN KUMAR CHAND(P),	04-03-2020	20-01-2025
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/78/2020	STATE OF HARYANA Vs M/S MG KUNDU-SHIVALYA	KULDEEP TIWARI(P),	21-01-2020	21-01-2025
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/911/2018	THE CHIEF ENGINEER CHANDIGARH ZONE Vs AGGARWAL SONS	VEENA BHUTANI(P),	30-10-2018	21-01-2025
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/137/2019	SHRI JAGDAMBA RICE MILLS Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	CHHABIL DAS ARORA(P),	13-02-2019	21-01-2025
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/667/2017	SUDHARSHAN FACILITIES PVT LTD Vs POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	VIKAS CHAUDHARY(P),	29-08-2017	22-01-2025
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/657/2024	BHAKRA BEAS MANAGEMENT BOARD Vs PLANETCAST TECHNOLOGIES LIMITED	KARAN NEHRA(P),	17-08-2024	22-01-2025
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/668/2022	EXECUTIVE ENGINEER Vs DASM CONSTRUCTION CO P LTD	SARTHAK GUPTA(P),	26-09-2022	22-01-2025
27	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/731/2018	STATE OF HARYANA Vs M/S MAAN BUILDERS	Kamal Kant(P),	28-08-2018	22-01-2025
28	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/451/2020	TATA MOTORS LTD Vs M/S LUDIANA CITY BUS SERVICES LTD	INDERJEET SINGH(P),	19-06-2020	23-01-2025
29	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/656/2022	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs AVTAR RICE AND GENERAL MILLS	Rajesh K Sharma(P),	22-09-2022	23-01-2025
30	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/451/2019	THE HARYANA STATE CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs M/S NATIONAL COLLATERAL MANAGEMENT SERVICES LTD	P.S.RANA(P),	18-04-2019	23-01-2025
31	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/273/2023	FRIENDS AND COMPANY Vs CHIEF SECRETARY	Inderjit Singh(P),	17-04-2023	24-01-2025
32	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/698/2024	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs M/S SHREE BALAJI EXPORTERS	Varun Katyal(P),	07-10-2024	24-01-2025
33	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/272/2023	PRIME VISION INDUSTRIES PVT LTD Vs CHIEF SECRETARY	Inderjit Singh(P),	17-04-2023	24-01-2025
34	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/686/2024	M/S JMD TRADERS Vs THE PUNJAB MANDI BOARD	P.S RANA(P),	18-09-2024	27-01-2025
35	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/653/2024	UNION OF INDIA Vs M/S HINDUSTAN COLAS	Ajay Sood(P),	14-08-2024	27-01-2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
36	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/196/2018	STATE OF HARYANA Vs KARTAR SINGH	ASHWINIE KUMAR BANSAL(P),	02-04-2018	28-01-2025
37	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/195/2018	STATE OF HARYANA Vs KARTAR SINGH	ASHWINIE KUMAR BANSAL(P),	02-04-2018	28-01-2025
38	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/427/2013	EMMSON INTERNATIONAL LTD Vs PUNJAB STATE WAREHOUSING CORPORATION		15-09-2010	29-01-2025
39	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/510/2022	SHALIMAR ESTATES P LTD Vs INOX LEISURE LTD	NIKHIL SABHARWAL(P),	31-05-2022	29-01-2025
40	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/325/2018	INOX LEISURE LIMITED Vs M/S REALTECH CONSTRUCTION PRIVATE LIMITED	ROHIT KHANNA(P),	19-05-2018	29-01-2025
41	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/705/2024	HARYANA RENEWABLE ENERGY DEVELOPMENT AGENCY (HAREDA) Vs M/S PURI OIL MILLS LIMITED	P.S RANA(P),	22-10-2024	29-01-2025
42	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/237/2022	JITF URBAN WASTE MANAGEMENT (JALANDHAR) LTD Vs MUNICIPAL CORPN JALANDHAR	ADITYA JAIN(P),	14-03-2022	30-01-2025
43	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/407/2020	CLHIEF ENGINEER Vs M/S SOM DATT BUILDERS PVT LTD	DINESH KUMAR GUPTA(P),	09-03-2020	31-01-2025
44	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/317/2019	TIGER COATING GMBH AND CO Vs SUNNY KHAKSE	KUNAL DUTTA(P),	20-03-2019	31-01-2025
45	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/01/2025	FOOD CORPORATION OF INDIA VS BALWINDER SINGH	SH K.K. GUPTA ADVOCATE FOR PETITIONER	03.01.2025	03.01.2025
46	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/887/2023	THYSSENKRUPP ELEVATOR VS PUBLIC WORK DEPTT	SH SAURABH GULIA FOR PETITIONER	27.10.2023	03.01.2025
47	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/2/2024	OM INDUSTRIES VS INDO FARM EQUIPMENT	SH. MAHIR SOOD, ADVOCATE FOR PETITIONER, SH. VIPUL JAIN, ADVOCATE FOR RESPONDENT	30.08.2024	04.01.2025,20.01.2025,29.01.2025
48	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	07.01.2025, 13.01.2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
49	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	10.01.2025,28.01.2025
50	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/534/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	13.01.2025,16.01.2025
51	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/536/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	13.01.2025,16.01.2025
52	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/535/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	13.01.2025,16.01.2025
53	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/312/2023	PARAGON CABLE INDUSTRIES P LTD. V.S SBI GENERAL INSURANCE CO. LTD. & ANR.	SH. VAIBHAV GUPTA FOR PETITIONER, SH. JAGJIT SINGH CHATRATH FOR RESP. NO. 1 & 2	09.05.2023	13.01.2025
54	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/119/2023	M/S DALANWAL RICE MILLS VS. PUNJAB STATE GRAINS PROCUREMENT CORPORATION LTD	SH. DAMAN DHIR FOR PETITIONER	20.02.2023	14.01.2025
55	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/703/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	15.01.2025,18.01.2025
56	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/704/2021	M/S BHULLAR CONSTRUCTION VS. UOI	SH. GAURAV SINGH RANA FOR APPLICANT, SH. SATINDER SINGH STANDING GOVT. COUNSEL FOR RESP. NO. 1 AND 2	29.10.2021	15.01.2025,18.01.2025
57	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/09/2023	INDIAN ACRYLIC VS VEE KAY ENTERPRISES	SH YOGESH MITTAL FOR PETITIONER	23.10.2023	16.01.2025
58	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/617/2022	SKYTECH ESTATE VS STATE OF HARYANA	SH JAGDISH MANCHANDA FOR RESP.	26.08.2022	17.01.2025
59	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/1/2021	JAI MARKETING PVT. LTD VS. M/S ITC LTD	SH. PARAS MONEY GOYAL FOR PLAINTIFF, SH. VIKAS JAIN FOR DEFENDANT	19.04.2021	18.01.2025, 30.01.2025
60	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/85/2023	PUNJAB WATER VS GIRDHARI LAL	FOR PETITIONER, SH. KAMAL KANT, ADVOCATE FOR RESPONDENT	30.01.2023	22.01.2025
61	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/145/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2025
62	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/146/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2025
63	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/147/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2025
64	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/148/2023	EXECUTIVE ENGINEER PUNJAB WATER SUPPLY VS. M/S C&C-SE & ANR.	SH. SARTHAK GUPTA FOR PETITIONER	22.02.2023	23.01.2025
65	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/169/2024	M/S HARDEV SINGH VS STATE OF PUNJAB	SH. ARUN KUMAR FOR PETITIONER	18.03.2024	27.01.2025
66	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/507/2022	AYAAN FOODS VS. M/S BURMAN HOSPITALITY	SH. ROHIT SURI FOR OBJECTOR, SH. VIVEK KATHURIA FOR RESP. NO. 1	31.05.2022	28.01.2025
67	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/329/2023	BHULLAR CONSTRUCTION VS. PUNJAB SMALL INDUSTRIES LTD.	SH. NARESH S. RANA FOR PETITIONER	23.03.2023	28.01.2025
68	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/09/2023	INDIAN ACRYLIC VS VEE KAY ENTERPRISES	SH YOGESH MITTAL FOR PETITIONER	23.10.2023	28.01.2025
69	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/211/2024	M/S D S CONSTRUCTION VS UNION OF INDIA	SH VIPUL JAIN FOR PETITIONER	27.02.2024	28.01.2025,30.01.2025
70	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/58/2023	GURINDER SINGH GILL VS. MOHINDER PAL SATIJA	SH. PARAS MONEY GOYAL FOR PETITIONER	17.01.2023	30.01.2025
71	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/613/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	08-07-2024	30.01.2025

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
72	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/617/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	30.01.2025
73	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/618/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	10-07-2024	30.01.2025
74	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/619/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	11-07-2024	30.01.2025
75	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/621/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	30.01.2025
76	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/622/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	30.01.2025
77	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/623/2024	M/S GARG AND COMPANY Vs State of HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	30.01.2025
78	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/624/2024	M/S GARG AND COMPANY Vs STATE OF HARYANA	SH. R. S KALRA FOR PETITIONER	12-07-2024	30.01.2025
79	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/484/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	30.01.2025
80	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/485/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	30.01.2025
81	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	MISC DJ/486/2024	STATE OF HARYANA Vs M/S GARG AND COMPANY	SH GOPAL SINGH FOR PETITIONER	23-07-2024	30.01.2025
82	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 1/2022	COPENHAGEN HOSPITALITY VERSUS A.R IMPEX	MAANVINDER SINGH	22.07.2021	02.01.2025
83	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 15/2024	V.K GUPTA VERSUS STATE OF PUNJAB	VIVEK GUPTA	18.09.2024	04.01.2025
84	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT16/2024	V.K GUPTA VERSUS STATE OF PUNJAB	VIVEK GUPTA	18.09.2024	04.01.2025
85	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT6/2022	BHUSHAN POWER VERSUS MS SAMRAT FORGINGS	AMIT RAJANWAL	01.09.2022	04.01.2025
86	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 3/2017	GROZ BECKERT KG VERSUS VEE AAR ENGIN.	VIPIN KUMAR	21.12.2017	10.01.2025
87	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	TRADE MARK 1/2024	RAJ KUMAR VERSUS MS NH-7 PR	ABHISEK VASHISTA	17.08.2024	14.01.2025
88	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT10/2024	WOW MOMO FOODS PVT LTD VERSUS WOW CORN MOMO	TRIBHUWAN NATH	31.05.2024	16.01.2025
89	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 20/2022	ASIAN STEELS VERSUS PREM CONSTRUCTION	YOGESH MITTAL	07.12.2022	17.01.2025
90	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 5/2022	SHRINIWASA ROADWAYS VERSUS SS AND CO	RAKESH SOBTI	31.08.2022	20.01.2025
91	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	CIVIL SUIT 7/2022	SAMRAT LAMINATES VERSUS BALAJI UDYOG	CHETAN GOEL	12.09.2022	28.01.2025
92	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	COMMERCIAL SUIT 1/2024	BLUE BOX DRY CLEANERS VS. AVAIS KHAN	HIMENDRA PAL SINGH	27.05.2024	31.01.2025
93	SH.RAHUL GARG,CJSD		194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	28.01.2025
94	SH.RAHUL GARG,CJSD		195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	28.01.2025
95	SH.RAHUL GARG,CJSD		2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	10.01.2025
96	SH.RAHUL GARG,CJSD		753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	09.01.2025
97	SH.RAHUL GARG,CJSD		898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	14.01.2025
98	SH.RAHUL GARG,CJSD		24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.2018	24.01.2025
99	SH.RAHUL GARG,CJSD		166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	13.01.2025
100	SH.RAHUL GARG,CJSD		1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	07.01.2025
101	SH.RAHUL GARG,CJSD		1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	20.01.2025
102	SH.RAHUL GARG,CJSD		1173/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	20.01.2025
103	SH.RAHUL GARG,CJSD		425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	15.01.2025
104	SH.RAHUL GARG,CJSD		1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	14.01.2025
105	SH.RAHUL GARG,CJSD		1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	13.01.2025

Form 6 (Punjab)													
Contested Commercial cases disposed during the month of January, 2025													
Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	SH.SANJAY SANDHIR, ADJ CHD	CHANDIGARH	201/2024	UNION OF INDIA Vs M/S BSCPL INFRASTRUCTURE LTD.	Sh. Ajay Sood	23-02-2024	-	20-01-2025	360	DISPOSED	-	-	34
2	SH.SANJAY SANDHIR, ADJ CHD	CHANDIGARH	583/2024	S.P SINGLA CONSTRUCTION PVT. LTD. Vs STATE OF HARYANA	Sh. Vijay Mohan Gupta	22-05-2024	-	10-01-2025	345	DISPOSED	-	-	34
3	SH.SANJAY SANDHIR, ADJ CHD	CHANDIGARH	606/2024	V INSPIRER FACILITY MANAGEMENT PVT. LIMITED Vs CHANDIGARH SMART CITY LIMITED	Sh Gurmandeep Singh	04-06-2024	-	23-01-2025	233	DISMISSED	-	-	34
4	SH.SANJAY SANDHIR, ADJ CHD	CHANDIGARH	81/2015	PUNJAB STATE COOPERATIVE MARKETING AND SUPPLY FEDERATION LIMITED Vs MS GLOBAL AGRI SYSTEM PVT LTD	Sh. D.P Gupta	10-04-2015	-	09-01-2025	3560	DISMISSED	-	-	34
5	SH.RAJNISH GARG, ADJ CHD	CHANDIGARH	ARB 391/2018	JATINDER SINGH VERSUS AMRITSAR HEALTH	PRATEEK SODHI	03.07.2018		21.01.2025					